

(b) No, Sir. However, the security measures have been tightened and patrolling intensified.

arms and ammunitions recovered is being collected.

Smuggling of Arms by Naga Youth

3175. Shri Hem Barua:

Shri Surendra Nath Dwivedy:

Shri Nath Pal:

Shri Raghuvir Singh Shastri:

Shri Parkash Vir Shastri:

Shri Hukam Chand Kachwal:

Shri Ram Gopal Shalwale:

Shri Ram Avtar Sharma:

Shri Shiv Kumar Shastri:

Dr. Surya Prakash Puri:

Shri Arjan Singh Bhadoria:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that recently a Naga youth was arrested at Amguri with 150 cartridges on his person on the Nagaland-and-Assam border trying to smuggle arms and ammunition to Nagaland;

(b) if so, the source, foreign or Indian, from which those arms were procured;

(c) whether it is a fact that on a previous occasion a Naga youth was found at Amguri carrying two hundred explosive arms and ammunitions bearing the marking of a East European country; and

(d) if so, the name of the country whose marking these explosive arms and ammunitions bore?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (d). The information is being collected and will be placed on the Table of the House.

(c) On the 14th March, 1967, two trunks containing explosive arms were received from a Naga while he was waiting for transport at a petrol pump at Anguri (Sibsagar District). (This information has already been given in reply to Starred Question No. 133 on 29th March, 1967). Information in regard to the marking on

Self-Government in NEFA

3176. Shri Swell: Will the Minister of Home Affairs be pleased to state:

(a) whether there has been a demand for self-government by the people of NEFA;

(b) whether Government propose to take concrete measures soon to meet their demand;

(c) the specific measures proposed; and

(d) whether the present system of having a nominated M.P. will be discontinued and elections held in the area?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir. There has been a demand for democratic set-up of administration.

(b) and (c). It is proposed to promulgate a Regulation to provide for the constitution of democratic bodies at block, district and Agency levels.

(d) The question is being examined.

Looting in Manipur

3177. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether a gang of armed people looted at Waikhong Bazar, Thoubal Sub-Division, Manipur on the 30th May, 1967;

(b) whether such lootings have been frequent on the National Highway of Patel Morgh Road and if so, the details thereof; and

(c) the nature and composition of this gang of armed people and how